

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-69/2004/4290/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Rousan Ara Rahman,  
Principal Judge, Family Court No.-II,  
Kamrup(M), Guwahati.

Dated Guwahati, the 16<sup>th</sup> September, 2021.

Sub:- **Restricted Holiday.**

Ref:- Your letter No. FCK. 5/12/PJ/219/2021 Dtd. 15.09.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for granting permission to avail Restricted Holiday on 16.09.2021, has been accepted.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-69/2004/4291/A, dated 16.9.2021**  
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

Sd/-  
**JT. REGISTRAR (VIGILANCE)**